## BUSINESS ADVISORY COMMITTEE

## THIRTY-SECOND REPORT

## (Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 30th November, 1964.

- 2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:
  - (1) The Standards of Weights and
    Measures (Amendment) Bill, 1964.
    (Consideration and passing)
  - (2) The Seeds Bill, 1964, as passed 3 hours by Rajya Sabha.
    (Consideration and passing)
  - (3) The Repealing and Amending Bill, 1964 I hour as passed by Rajya Sabha.

    (Consideration and passing)
  - (4) The Banaras Hindu University (Amendment)

    Bill, 1964.

    (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee)
  - (5) The Registration of Births and Deaths
    Bill, 1964, as passed by Rajya Sabha.
    (Consideration and passing)
  - (6) The Mineral Oils (Additional Duties | hour of Excise and Customs) Amendment Bill, 1964. (Consideration and passing)
  - (7) The Indian Trade Unions (Amendment) 3 hours Bill, 1964, as passed by Rajya Sabha. (Consideration and passing)
  - (8) Resolution to be moved by Shri Ramchandra)
    Vithal Bade and others seeking disapproval of the Essential Commodities
    (Amendment) Ordinance, 1964.

    3 hours
  - (9) The Essential Commodities (Amendment)
    Bill, 1964.
    (Consideration and passing)
  - (10) Discussion and voting on the Supplementary Demands for Grants (Kerala) for 1964-65 presented on the 25th September and the 24th November, 1964.
  - (11) Discussion on the Thirteenth and 5 hours
    Fourteenth Reports of the Union Public
    Service Commission.

(12) Discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1962-63.

5 hours

NEW DELHI,

November 30, 1964

Agrahayana 9, 1886 (Saka).

(HUKAM SINGH) Chairman, Business Advisory Committee.